



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.02.2025

NOTICE

Please take notice that the following matter was not taken up in the Court – II on 03.02.2025. The next date of hearing in the matter is **04.02.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1175 of 2023	Hemendra Bosmiya & Anr. Vs. Om Prakash Agarwal & Anr.	Kunal Kanungo	Aayush Agarwala Auritro Mukherjee-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar